

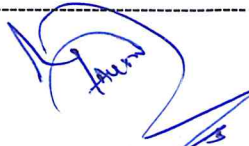
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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 47/16	TP 47/17	For hearing	433	Payal Sagar Talwar Vs Raj Hamsa Ultra Lights Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	H.R.MALLESH 96112 33335	ADVOCATE FOR PETITIONER.	

Counsel for petitioner is present. He has filed a memo stating that notice is served on the respondent company. But, this notice was moved on a different company represented by an Accountant. Counsel for petitioner is directed to file proof that the respondent company is still functioning. He has to file necessary information obtained from ROC website.

List it on 02.11.2017.


MEMBER (J)


MEMBER (T)